SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

			(Nupces III Grores)	
S.No.	Head of Account	Actuals upto Jan, 2014	Coppy upto Jan,2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	5.96		18.25
	Non-Tax Revenue	2.94	2.69	9.29
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.23	0.26	-11.54
	Otner Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	140.22	112.63	24.50
Α	Total Receipts	149.35	120.62	23.82
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	124.45	109.28	13.88
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.19	0.07	171.43
	Contingency Fund			
	Public Account	115.81	97.87	18.33
В	Total Disbursements	240.45	207.22	16.04
	Not Cash Flow (A-P)	-91.1	-86.6	
C	Net Cash Flow (A-B)	-91.1	-80.0	

Coppy-Corresponding figure for Previous Year

- 1. Actuals are unadjusted provisional figures.
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

		(rtapede iii ei	es ili Cioles)			
S.No.	Major / Minor Head	Upto Jan, 2014	Coppy upto Jan, 2013	% Growth		
	Revenue Receipts					
	1 0021-Taxes other than Corp.Tax	5.96	5.04	18.2		
	2 0049-Interest Receipts	0.21				
	3 0059-Public Works	1.03	1.05			
,	4 0070-Other Administrative Service	0.85	0.83	2.4		
	00/1-Contribution and Recoveries towards Pension and Other Retirement benefits	0.22	0.04	450.0		
1	6 0210-Medical and Public Health	0.36				
	7 0216-Housing	0.27	0.24	12.50		
	Capital Receipts					
	1 Servants	0.23	0.26	-11.54		
	Total:	9.13	7.99	14.27		

Coppy-Corresponding figure for Previous Year

- Actuals are unadjusted provisional figures
 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 201	3-2014	R.E. 2013-14		Actual Exp upto -Jan, 2014			Coppy upto Jan, 2013				
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65												
	Supreme Court of India	0	129.41	129.41		135.84	135.84		116.88	116.88		103.25	103.25
COPPY- Corresponding figure for Previous year													

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

- 1. Actuals are unadjusted provisional figures
- 2. 1 Crore = 10 Millions
- 3. Expenditure is net of recoveries.